

the Secretary-General of Rajya Sabha:—

'In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1978 which was passed by the Lok Sabha at its sitting held on the 29th April, 1978 and transmitted to the Rajya Sabha for its recommendations on the same day and to state that the Rajya Sabha at its sitting held on the 9th May, 1978 recommended that the following amendment be made in the said Bill:—

*Clause 36*

That at page 31, lines 1 to 6 be deleted'

FINANCE BILL, 1978—AS RETURNED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table the Finance Bill, 1978 which has been returned by Rajya Sabha with amendment as recommended by that House.

12.24 hrs.

MATTERS UNDER RULE 377

REPORTED ORDERS OF BIHAR GOVERNMENT FOR REMOVAL OF ENGLISH TEACHING FROM ALL EDUCATIONAL INSTITUTIONS

SHRI K. RAMAMURTHY (Dharmapuri): Under Rule 377 I raise the following matter of public importance:

On the floor of this House, the hon. Minister for Home Affairs as also the Prime Minister in the Rajya Sabha have unequivocally stated that Hindi alone will not be the sole language of any State and that the Central Government would intensively encourage the implementation of unanimously and universally accepted three-language formula. Much against this solemn assurance of the Home Minis-

ter and the Prime Minister and also contrary to the constitutional provisions, the Bihar Government has recently ordered the removal of English teaching from all the educational institutions. Already the Government of Bihar has started using exclusively Hindi for all Government work and in addition has directed that if the Government officials ever used English penal action would be taken against them. I appeal to the hon. Prime Minister to arrest this trend of linguistic Balkanisation of the country. If this trend is followed, the country will be going to pieces.

(ii) REPORTED IRREGULARITIES IN ACCOUNT BOOKS OF STAFF PROVIDENT FUND ACCOUNT OF UNITED BANK OF INDIA, CALCUTTA

SHRI MUKUNDA MANDAL (Mathurapur): I would like to make a statement under Rule 377 mentioning the following matter of urgent public importance.

In May/June, 1975 gross irregularities were observed in the Books of Accounts of the Staff Provident Fund Account of United Bank of India, Calcutta. Books of Accounts of the Fund were audited by an audit company upto 1969 and thereafter no audit was done. When irregularities were observed, Inspection Deptt. of the bank was directed to inspect the audited period done by the audit company and the audit company was entrusted to audit from 1969. The officials of the Inspection Deptt. found gross irregularities in maintaining Books of Accounts of the Fund which was previously audited by the audit company. In absence of necessary vouchers and books, the Inspection Deptt. could not proceed back to 1968 and naturally they had to abandon the task. It is queer that the audit company who audited that period and inspite of notes of irregularities being given by the officials of the Inspection Deptt. to the authority of the Bank, the same audit company was given the task of audit of the Fund. Though

[Shri Mukunda Mandal]

it is reported CBI was informed of the matter, they did not involve themselves directly in investigating the matter yet. Bank authority in the meantime has given appointment to a retired D.S.P. of CBI as a Special Officer of the Bank. Employees of the bank are being harassed in sanctioning loan from S.P.F. and being asked to see C.B.I. Office by letters without giving the purpose of mentioning the name of C.B.I. directly. The Bank authority is reluctant to investigate the whole matter. They want to save the officials who are responsible for the fraud and forgery continued for several years involving few lakhs of rupees.

(iii) REPORTED DAMAGE CAUSED BY HAIL-STORM AND HEAVY RAINS IN HIMACHAL PRADESH

श्री बालक राम (गिमला) स्पीकर साहब, नियम 377 के तहत आपने मुझे देश के एक पिछड़े राज्य पर अभी हाल में तूफान और भोलों से पैदा हुए मानी संकट की तरफ लोक मभा तथा सरकार का ध्यान दिलाने का जो मौका दिया है इसके लिये मैं आपका धन्यवादी हूँ। इस मवाल पर चर्चा करने से पहले मैं मंत्री महोदय, श्री मुरजीत सिंह बगनाला जी का, पिछले साल हिमाचल प्रदेश में प्रा.यो बाढ़ से हुए नुकसान के लिये सैन्ट्रल गवर्नमेंट में सबसिडी का गेहूँ दिया गया है, उसके लिये मैं और मेरे हिमाचल प्रदेश की जनता शुक्रगुजार हूँ।

मान्यवर, हर दर-इ इनाकों से घाने वाले लोगों से प्राप्त हुए पर्वों तथा तारों और प्रैस रिपोर्ट्स से यह माफ जाहिर हुआ है कि साल के आखिर में तथा अप्रैल के पहले हफ्ते के दौरान समय-समय पर प्रायी प्राधी और भोलों से वहाँ की रबी फ़सल और सेब की फ़सल को करोड़ों की लागत का नुकसान हुआ है। जिला शिमला, कुलु और जिला सिरमौर में सेब के बागीचों को भोलों से इतना नुकसान हुआ है कि मुश्किल से किसानों

को 25 फ़ीसदी सेब की फ़सल मिलेगी। शिमला जिले के ऊपरी हिस्से में तो प्राधी और भोलों की बरसात उस समय हुई, जब सब के पीछों पर फूल लगे, और प्राधी, तूफान और भोलों से सर्वा फूल झड़ गये। जाहिर है कि जब फूल ही झड़ गये, तो फल वहाँ में भायेंगे। मंत्री महोदय इस बात को बखूबी जानते हैं कि हिमाचल प्रदेश के सेब बागान ही वहाँ की मानी हालत की रीढ़ की हड्डी हैं। सेब की फ़सल पर ही वहाँ के किसानों की ज़िन्दगी मुहम्मिद करनी है। अगर सेब न हों या सेब मम्न बिकें, तो उस का संध्रा प्रमर उन की मानी हालत पर पड़ता है और उन्हें मजदूर होकर मजदूरी करनी पड़नी है। बदकिम्मती में इस साल तूफान और भोलों से मेरे इस प्रा.यो लाख जनमख्या वाले क्षेत्र में बहुत ज्यादा नुकसान हो गया है और यहाँ के लोगों का भविष्य अंधेरेमय हो गया है।

हर साल हिमाचल प्रदेश श्रीमन्त 50 लाख सेब की पेटिया बाहर भेजता है। हर सेब की पेटि की उत्पादन लागत 25 रुपये होती है। इस लागत में साल भर की मेहनत, खाद, मजदूरी और भाडा वगैरह शामिल हैं। पैदावार लागत काटने के बाद पत्रह, बीस हाया फ़्री-पेटि ही किसान को बचना है। इस नैचल कॅमिटी के बाद मुश्किल से 25 फ़ीसदी सेब की फ़सल मिलन का भन्दाजा है। इस तरह से लगभग 50 लाख पेटियों में से 10 लाख पेटियों का भन्दाजा है। 8 करोड़ रुपये की लागत की फ़सल भोलों और प्राधी से बर्बाद हुई है।

अब हालत बहुत नाजुक होती जा रही है। लोग मेहनत-मजदूरी के लिए अटक रहे हैं। वहाँ कोई प्राजेक्ट या कारखाना नहीं है, जहाँ लोग मजदूरी कर के अपना प्राँग अपने बच्चों का पेट भर सकें। उनकी रोज़ी रोटी सेब ही है जो अब नहीं रही। इस हालत में उनका सामना एक क़हत जैसी हालत से होता जा रहा है।